

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II, MUMBAI

21. C.P. (IB)-424/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.08.2018**

NAME OF THE PARTIES: Fedex Express Transportation and Supply chain
(India) Pvt. Ltd.

v/s.

Splendid Udyog Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

Both sides present. At requests, list this matter on 12.09.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)

/SA/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)